

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 188 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

**NAME OF THE COMPANY: M/s Oasis Water Pool Pvt. Ltd. Vs. Registrar
of Companies.**

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Ms. Rekha Mittal, PCS		
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	For the Respondent:	Mr. Manish Raj, CP for ROC, Delhi		
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		Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department with Ms. Easha Kadian, Advocate		
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ORDER

Further time is prayed for by the Standing Counsel for the Income Tax
Department to file the reply.

Last opportunity is granted.

To come up on 21st December, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**